

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR**  
**NOTICE**

All the Candidates who have applied for the post of Process Server and Peon (including Peon, Orderly, Waterman, Chowkidar, Mali, Sweeper etc.) as advertised vide this Office Public Notice bearing Endst. No. 10529-34 G/ E (4) a dated 03.09.2021 are hereby informed that the list of the eligible candidates as well as list of rejected applications is available on the website <https://districts.ecourts.gov.in/india/punjab/jalandhar/recruit>, as per following details: -

<b>Annexure A</b>	List of Candidates who have applied for the post of <b>Process Servers</b> (Eligible for interview subject to fulfilling the criteria mentioned in Public Notice)
<b>Annexure B</b>	List of Candidates for the Post of <b>Process Server</b> , whose applications are rejected due to being Overage, Underage, Late Receipts etc.
<b>Annexure C</b>	List of Candidates who have applied for the post of <b>Peons</b> (Eligible for interview subject to fulfilling the criteria mentioned in Public Notice)
<b>Annexure D</b>	List of Candidates for the Post of <b>Peons</b> whose applications are rejected due to being Overage, Underage, Late Receipts etc.

In case, any candidate observes any discrepancy in the lists so uploaded, he/ she shall have opportunity to bring the same into the notice of this office uptill 01.10.2021. Thereafter, no objection shall be entertained.

The candidates whose names are appearing in Annexure "A" and Annexure "C" with remarks of missing testimonials/ photographs/ any other etc. are required to bring the requisite documents/ photographs at the time of conduct of interview failing which they shall not be allowed to appear in the same.

Each candidate must carry a valid RT-PCR Report, which must not be more than 72 hours old on the day of interview, if the candidate is not vaccinated for Covid - 19. However the candidates, who are vaccinated for Covid - 19, are exempted from RT-PCR Report subject to production of their vaccination certificate. The said RT-PCR report or Vaccination certificate can be shown at the time of entry even on Mobile.

The Candidates should report for interview in front of ADR Centre at New Judicial Courts Complex, Jalandhar at 9:30 AM on following dates as per first Alphabet of their name: -

<b>Name of the Post</b>	<b>Date of Interview/ Checking of Testimonials</b>	
	<b>Name starting with Alphabet</b>	<b>Date of Interview</b>
<b>Process Server</b>	A to K	05.10.2021
	L to Z	06.10.2021
<b>Peon (including Peon, Orderly, Waterman, Chowkidar, Mali, Sweeper etc.)</b>	<b>Name starting with Alphabet</b>	<b>Date of Interview</b>
	A to F	07.10.2021
	G to J	08.10.2021
	K to O	11.10.2021
	P to R	12.10.2021
	S to Z	13.10.2021

The Candidates should strictly observe the Covid - 19 precautions guidelines/Health Advisories and other SOPs issued by Govt. of India, Punjab

Government or Hon'ble High Court from time to time, Further, they should wear proper Masks covering their nose, mouth as well as chin and must also observe norms of Social Distancing and Hand hygiene as well.

Candidates in their own interest are advised to check the website, frequently for further update, if any. No separate/ individual information will be given to any candidate by this office.

**Sd/-  
District & Sessions Judge  
Jalandhar**

Endst. No. **11563- 71 G/ E (4) a**

Dated : **29.09.2021**

Concerned Official/s to note.

Copy is forwarded to following: -

1. All the District & Sessions Judges, in the State of Punjab, through e-mail with the request to call the objections from concerned employees, if any and send the same to this office on or before the last date mentioned above.
2. The Deputy Commissioner, Jalandhar with a request to get the above mentioned notice displayed on Notice Board of his Office.
3. The Members of Recruitment Committee of this Sessions Division for information and necessary action.
4. The Secretary, DLSA, Jalandhar for information and necessary action.
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Jalandhar for information and necessary action.
6. All the Judicial Officers of this Sessions Division to display the notice on the notice board of their respective Courts.
7. The District Sainik Welfare Officer, Ladowali Road, Jalandhar for information and necessary action.
8. The Incharge, Police Post, Judicial Court Complex, Jalandhar for information and necessary action.
9. The System Officer with the direction to upload the abovesaid notice on the Official Website of this Sessions Division and Daftri of this Office to display the Notice on Notice Board of this Office.

**Sd/-  
District & Sessions Judge  
Jalandhar**